

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4
IA/443(AHM)2021
in
CP(IB)/326(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Jani Mitkumar Anantray
V/s
Devansh International Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:


For the Applicant : Mr. Vinit Nagar, PCS
For the Respondent :

ORDER

Heard Learned Counsel for the Applicant.

The order is reserved.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)